

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UNSTARRED QUESTION NO-386

ANSWERED ON TUESDAY, FEBRUARY 3, 2026/ 14 MAGHA, 1947 (SAKA)

ACTION AGAINST WILLFUL DEFAULTERS

386. SHRI SAKET GOKHALE:

Will the Minister of FINANCE be pleased to state:-

- (a) the Public Sector Bank-wise count and amount of willful defaulters identified since 2020-21 and the amount recovered;
- (b) the number of cases where passports were impounded/LOCs issued/foreign travel restricted and time taken from classification to such action; and
- (c) the list of top 50 willful defaulters (amount-wise) where recovery is below 10 per cent, with reasons for delay?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): As per inputs received from Public Sector Banks (PSBs), year-wise and bank-wise details of wilful defaulters of Rs. 25 lakh and above during the last five financial year (FYs) and current FY as on 31.12.2025, are at **Annex**.

PSBs have apprised that LOCs were issued against 1,464 wilful defaulters. Also, once a Look Out Circular (LOCs) is issued against the wilful defaulter, foreign travel is restricted by immigration authorities, as and when the person approaches for immigration clearance.

Ministry of External Affairs has informed that the total number of passports impounded during the period from 1.4.2020 to 29.1.2026 was 52,592. Further, passports are impounded in terms of section 10 of the Passports Act, 1967.

Reserve Bank of India, *vide* Master Directions on Treatment of Wilful Defaulters and Large Defaulters, has advised lenders to submit the list of wilful defaulters to all Credit Information Companies (CICs) on a monthly basis, and CICs are required to display the same on their respective websites. The details of the same are available on and can be accessed at the following URL of CICs, registered with and regulated by RBI:

- (i) suit.cibil.com,
- (ii) suit.experian.in,
- (iii) equifax.co.in, and
- (iv) Crifhighmark.com

Further, recovery of loans from a wilful defaulter is an ongoing process, and according to the inputs received from banks, recovery in such loans are delayed owing to various reasons. These include, *inter-alia*, low recoveries caused by asset deterioration and obsolescence, legal encumbrances such as enforcement attachments and ownership disputes, ongoing investigations in loans declared as fraud, modest realisations from resolution through corporate insolvency resolution process, low realisation through liquidation subsequent to failed resolution efforts, and risks in implementation of resolution plans where defaults by successful resolution applicants resulting in litigation and repeat insolvency proceedings.

Rajya Sabha Unstarred question no. 386, regarding Action against wilful defaulters

Details of wilful defaulters as reported by Public Sector Banks

(Amounts in crore Rs.)

S. N.	Bank	As on 31.3.2021			As on 31.3.2022			As on 31.3.2023			As on 31.3.2024			As on 31.3.2025			As on 31.12.2025		
		Total Wilful Defaulters		Total Amount Recovered till 31.3.2021	Total Wilful Defaulters		Total Amount Recovered till 31.3.2022	Total Wilful Defaulters		Total Amount Recovered till 31.3.2023	Total Wilful Defaulters		Total Amount Recovered till 31.3.2024	Total Wilful Defaulters		Total Amount Recovered till 31.3.2025	Total Wilful Defaulters		Total Amount Recovered till 31.12.2025
		Number	Amount		Number	Amount		Number	Amount		Number	Amount		Number	Amount		Number	Amount	
1	Bank of Baroda	1,837	20,425	2,533	2,228	24,972	3,582	2,852	26,845	5,096	2,302	23,546	6,334	2,254	22,254	7,626	2,121	22,094	7,997
2	Bank of India	359	14,133	1,776	332	15,547	1,993	348	17,162	2,602	366	17,223	3,986	382	17,059	4,437	381	16,367	5,066
3	Bank of Maharashtra	444	6,228	171	485	6,672	329	640	8,090	546	791	6,927	826	975	6,489	1,077	993	6,475	1,413
4	Canara Bank	971	11,272	1,321	1,072	14,207	1,533	1,685	15,395	1,809	1,757	16,322	2,205	1,825	25,909	2,866	1,866	18,845	3,298
5	Central Bank of India	789	9,044	537	910	13,490	1,142	1,019	17,045	1,339	1,047	17,048	1,585	1,088	17,042	1,947	1,075	15,954	1,089
6	Indian Bank	372	6,830	499	454	10,385	500	549	11,192	612	579	10,858	1,074	596	10,473	1,757	668	10,687	2,204
7	Indian Overseas Bank	589	7,907	1,369	698	13,095	1,631	790	14,778	1,975	852	17,015	2,614	857	17,186	3,017	879	17,292	3,621
8	Punjab & Sind Bank	46	690	291	53	828	295	90	923	300	98	1,084	306	103	1,145	309	108	1,205	316
9	Punjab National Bank	1,861	37,509	3,877	1,991	39,634	5,572	2,314	44,653	6,117	2,370	46,667	7,079	2,306	40,871	8,342	2,436	43,229	8,627
10	UCO Bank	472	8,756	311	567	10,276	429	679	11,589	516	727	11,791	611	734	11,851	1,362	742	12,389	1,430
11	Union Bank of India	1,586	26,579	2,669	1,638	31,467	4,441	1,905	37,640	5,212	2,050	40,264	5,880	2,079	40,988	7,433	2,196	41,145	7,983
12	State Bank of India	1,806	67,634	5,003	1,837	71,098	6,479	1,923	79,341	7,536	2,054	81,680	8,088	2,057	81,635	8,194	2,172	81,123	8,210

Source: Banks
